

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 305**

IA-609/2024

In

IB-276(ND)2021

**IN THE MATTER OF:**

Union Bank of India through

**Vs**

Mr. Sanjay Dhingra

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Anand, Mr. Krishna Sharma, Advocates.

For the Respondent : Mr. Rakesh Bajaj, Udit Singh, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-609/2024:-**

The parties have filed the written submissions in compliance with the order dated 06.06.2024.

Order **reserved**.

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**